

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/2629/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
Special Judge, CBI, Assam,  
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the <sup>28<sup>th</sup></sup> March, 2023.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/165 dated 24.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2023, permission to avail Restricted holiday on 19.04.2023, alongwith station leave permission with official vehicle, at own cost, from the morning of 13.04.2023 till the morning of 24.04.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati and in his absence the Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/2630-2632/A, dated, 28-03-2023**  
Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**